GOVERNMENT OF INDIA MINISTRY OF PANCHAYATI RAJ LOK SABHA UNSTARRED QUESTION NO. 4433 TO BE ANSWERED ON 22/03/2018

PMEYSA

†4433. SHRI LAKHAN LAL SAHU:

Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) the progress made under Panchayat Mahila Evam Yuva Shakti Abhiyan (PMEYSA);
- (b) whether the Government proposes to amend PMEYSA for implementation during Fifteenth Finance Commission period; and
- (c) if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF PANCHAYATI RAJ (SHRI PARSHOTTAM RUPALA)

(a) The scheme of Panchayat Mahila Evam Yuva Shakti Abhiyan (PMEYSA) was implemented from the year 2007-08 till 2012-13 with the broad objective of empowerment of Elected Women & Youth Representatives of Panchayats. Activities under scheme included holding of State/ Divisional/ District Level Sammelans of Elected Women Representatives (EWRs) and Elected Representatives (ERs), formation of Associations, setting up of State Support Centres, sensitization programmes for EWRs and Elected Youth Representatives (EYRs). The scheme was subsumed under the erstwhile scheme of Rajiv Gandhi Panchayat Sashaktikaran Abhiyan (RGPSA), w.e.f. 01/04/2013, which was implemented during the 12th five year plan upto 2015-16. Under the PMEYSA scheme, 14 State Support Centres, 24 State Level Sammelans, 131 Divisional Level Sammelans, 909 batches of training & sensitization programmes and 10 State Level Associations have been formed.

(b) & (c) No Madam.
